



Central Electricity Regulatory Commission
Public Hearing on draft Central Electricity Regulatory Commission
(Terms and Conditions of Tariff) Regulations, 2024

15th February, 2024

Scope Complex, Core 7,8, Lodhi Road, New Delhi

Tentative Programme Schedule

Opening Session

1000 - 1010 hrs	Shri Jishnu Barua, Chairperson, Central Electricity Regulatory Commission (<i>Brief remarks and Opening of Public Hearing</i>)
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Session I – Distribution Companies, Consumer Group and Individual, Regional Power Committee (1010 - 1200 hrs)

1010 - 1040 hrs	Submission by (i) Kerala State Electricity Board Ltd, (ii) Tamil Nadu Generation and Distribution Corporation (TANGEDCO),
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1040 - 1110 hrs	Submission by (i) Punjab State Power Corporation Limited (PSPCL), (ii) BYPL / BRPL, (iii) Tata Power Distribution Company Ltd
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1110 - 1140 hrs	Submission by (i) Centre for Social and Economic Progress (CSEP), (ii) Eastern Regional Power Committee
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1140 - 1200 hrs	Submission by (i) Prayas (Energy Group), (ii) Shri Lalit Kumar Chaturvedi, and (iii) other individual, if any
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Session II – Transmission Companies, Associations, Statutory /Autonomous Organizations (1200 - 1330 hrs)

1200 - 1230 hrs	Submission by (i) Sikkim Power Transmission Ltd., (ii) Power Grid Corporation of India Ltd., (iii) Grid Controller of India Ltd.
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1230 - 1300 hrs	Submission by (i) Indian Institute of Technology Kanpur, (ii) L&T Energy Ltd. (iii) Regulatory Assistance Project (RAP)
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1300 - 1330 hrs	Open slot for submission by Individual, Distribution companies, if Any
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Lunch Break from 1330 to 1430 hrs at Scope Convention Centre

Session III –Generating Companies, Financial Institutions and Investors

1430 - 1500 hrs	Submission by (i) CLSA, (ii) Bajaj Energy Ltd., (ii) NEEPCO
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1500 - 1530 hrs	Submission by (i) ONGC Tripura Power Company Ltd. (OTPC), (ii) THDC India Limited, (iii) Jindal India Thermal Power Ltd
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1530 - 1600 hrs	Submission by (i) NHPC Ltd, (ii) SJVNL Ltd; and (iii) Financial Institutions
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1600 - 1630 hrs	Submission by (i) NLC India Limited, (i) Tata Power Company Limited; and (iii) NTPC Ltd.
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1630 - 1640 hrs	Closing of Public Hearing
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Note: Please be precise in your comments so that opportunities can be given to others also. Kindly refrain from giving comments which have been covered by previous participants.

**For more details please contact:
Shri Puneet Arora, 99112 22293**